

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT – IV**

7. C.P. (IB)/1381(MB)2020

CORAM:

SHRI RAJESH SHARMA  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.06.2022**

Name of the Parties: Sahyadri Starch and Industries Private Limited  
Vs  
Shri Tradco India Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

**The Court is convened through Video Conference.**

By the order of this Bench matter is adjourned to **02.08.2022**.

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**  
/NP/

**Sd/-**  
**RAJESH SHARMA**  
**Member (Technical)**